

ANNEXURE-I

Statement of Immovable Property Return for the year 2012 (as on 31.12.2012) 1.1.2013

Service: I.C.S.
 Name of Officer (in full): SUDHIR KAPOOR Designation: Asstt. Official Liquidator Date of Birth: 07/08/1971
 Ministry/Department/Office: Official Liquidator, Delhi Present pay: 18,950/-
Ministry of Corporate Affairs

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Name of district and Taluk	Name and details of property - housing, lands and other buildings.	Cost of construction/ acquirement including land in case of house and year when purchased.	*Present Value	If not in own name held and his/her relationship to the Government servant	How acquired- whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of-acquisition and name with details of persons from whom acquired.	Annual Income from the property.	Remarks
Delhi	Flat - 59C, Pkt-1, Sector 18, Rohini, Delhi	Rs 13.50 lac 21/2/2004	Not known	Own name	Purchased from DDA by taking a home loan from SBI	Rs. 1,42,500/-	

[Signature]

Signature: _____
 Date: 30/01/2013

- NOTES:
- 1) *In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
 - 2) **Includes short term lease also.
 - 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, [now rule 18(1) of the CCS (Conduct) Rules, 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.
 - 4) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
 - 5) The columns should be filled up neatly in capital letters.